

Annexure - 4
R.S. Motors Private Limited; Liquidation commenced on 31.08.2022;
Operational creditors (Employees)
R.S. Motors Private Limited (As on 07.11.2022)

S. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	-	Pooja Deora	02.10.2022	₹ 2,823,009.00	₹ 1.00	₹ 0.00	Salary due	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,823,008.00	The documentary proof provided for verification by the creditor were insufficient for its admission
2	-	Rahul Deora	02.10.2022	₹ 2,925,000.00	₹ 1.00	₹ 0.00	Salary due	-				2,924,999.00	The documentary proof provided for verification by the creditor were insufficient for its admission
2	Total			₹ 5,748,009.00	₹ 2.00	₹ 0.00	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 5,748,007.00	

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.